

ITEM NO.14

REGISTRAR COURT. 2

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 575/2018

ROBY VARGHESE

Appellant(s)

VERSUS

THE STATE OF KERALA & ANR.

Respondent(s)

WITH

CrI.A. No. 576/2018 (II-B)

Date : 12-12-2019 This appeal was called on for hearing today.

For Appellant(s) Mr. Anzu. K. Varkey, AOR  
Mr. Suvidutt M.s., AOR

For Respondent(s) Mr. C. K. Sasi, AOR

UPON hearing the counsel the Court made the following

O R D E R

Appearance :Ld. counsel is present on behalf of the petitioner.  
Ld. Counsel is present on behalf of the respondent.

Service is complete. Parties shall file additional documents within a period of four weeks'. After expiry of four weeks' list the matter before the Hon'ble Court as per rules.

RAJIV KALRA  
Registrar

PR